Central Administrative Tribunal Principal Bench New Delhi



OA. 2950/ 2004

New Delhi this the 11th day of March, 2014

Hon'ble Shri A. K. Bhardwaj, Member (Judicial) Hon'ble Shri V. N. Gaur, Member (Administrative)

1. Jagbir Singh (OBC) S/o Sh. Surat Singh R/o Vill. Khanda, Sonipat Haryana Roll No.30116738

.....Applicant.

(By Advocate: Shri Shri Piyush Gaur proxy for Sh. Arun Bhardwaj)

VERSUS

- 1. The Chief Secretary,
 Delhi Secretariat, Players Building
 Behind I.G. Stadium, New Delhi.
- 2. Delhi Subordinate Service Selection Board Through its Chairman Institutional Area, Vishawas Nagar, Shahdara Delhi-110032.
- 3. Chief Fire Officer
 Delhi Fire Service, Barakhamba Road,
 Connaught Place, New DelhiRespondents

(By Advocate: Shri Shri Vijay Pandita, counsel for respondents Nos.1,2 &3.

Shri M.K. Guar, Advocate for private respondents Nos. 4, 5, 7, 11, 14, 18, 20, 21, 26, 35, 38, 40, 41, 42, 44, 49, 50, 61, 64, 65, 68

ORDER (ORAL)

(By Hon'ble Shri A.K. Bhardwaj, Member (J)) :-

The applicant appeared in person and submitted that since he has been selected in Delhi Police as Constable (I. Card No. 28062949), he is no more interested in pursuing the present OA. He sought permission to withdraw the same. Permission granted and the OA is dismissed as withdrawn. No order as to costs.

(A.K. Bhardwaj) Member (J)

(V.N. Gaur) Member(A)